## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 48(ND)2010 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY: Sh. Vishnu Kr. Sureka V/s. M/s V.L Estates Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
/.	ANKIT SINGAL	ADV	Respondents	Lingal
2	S'UP Khor	Mittel, Adu	Chitions	Do

## ORDER

Ld. Counsel for the petitioner prays for an adjournment on the ground that the main counsel is unwell, which is not being opposed by the ld. opposite Counsel. At request of the petitioner, adjourned to 06.12.2016 & 07.12.2016.

2. The date fixed for 28.11.2016 is hereby recalled.

(Ina Malhotra) Member Judicial